

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-5**  
New IA-929/2021  
In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 23.02.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC

For the Respondent/CD

For the Intervener

: Mr. Shikhil Suri, Advocate

:

: Mr. Rishabh Jain, Advocate for RP

**ORDER**

**IA No. 929/2021**

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. He is directed to file reply within two weeks. Thereafter, within one week the Counsel for the Applicant will file rejoinder, if any.

List the matter on 14.04.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**